

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.436

IA/2737/ND/2024, IA/6600/ND/2023 IN IB/18/ND/2023

IN THE MATTER OF:

Intarvo Technologies Private Limited

...

Applicant

Under Section 10 of (IBC)

Order delivered on 31.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **10.07.2024**

Sd/-

DR. SANJEEV RANJAN

MEMBER (TECHNICAL)